

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 153  
(IB)-577(ND)/2019**

**Under Section: 7 of IBC.**

**In the matter of:**

Jai LalSumbally&DurgaSumbaly

**....Applicant**

Vs.

M/s Three C Shelters Pvt Ltd

**....Respondent**

**Order delivered on 17.09.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)  
SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant : Mr. Mohit Kumar, Adv.

For the Respondent : Mr. Nikhil Jain, Adv.  
Ms. Divya Agarwal, Adv.

**ORDER**

Learned counsel for respondent accepts notice. Reply be filed within ten days with copy in advance to the other side. Rejoinder within five days thereafter, with copy in advance to the other side. List for final hearing on 14.10.2019 at 2:15 p.m.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**